

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2348/2017

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD.	Appellant(s)
VERSUS	
M/S PASWARA CHEMICALS LTD. & ORS.	Respondent(s)
WITH	
C.A. No. 2347/2017 (III-A)	

C.A. No. 2349/2017 (III-A)
(Office report on default)

Date : 10-12-2018 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBERS]

For Appellant(s)	Mr. Yash Pal Dhingra, AOR
	Mr. Shiv Kumar Tiwari, Adv.
	Mr. Sarvam Ritam Khare, AOR
	Mr. V.V. Gautam, Adv.
	Mr. Rohit S., Adv.
	Ms. Anjali S., Adv.
	Mr. Shree Pal Singh, Adv.
	Mr. Shree Pal Singh, AOR

For Respondent(s)	Mr. Akshay Amritanshu, Adv. Mr. B. Krishna Prasad, AOR
	Mr. K.K. Tyagi, Adv. Mr. Sarvam Ritam Khare, AOR Mr. Shree Pal Singh, AOR Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant prays for and is granted one week's time to file affidavit of valuation and ad-valorem court fee in compliance with the order dated 22.10.2018.

(POOJA ARORA)
COURT MASTER

(CHANDER BALA)
BRANCH OFFICER